

Commodities Act, 1955 and other such laws;

(b) if so, the number of officers found guilty and the action taken against them; and

(c) the step taken to make these laws more effective?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir. The Central Government also regularly monitors the action taken by State Government / UT Administrations to implement the provisions of the Essential Commodities Act, 1955 (EC Act). The Action taken by States/ UTs under the Act during the year 1992 (as reported upto 30.6.1992) is as indicated below:-

(i) No. of raids made	- 52503
(ii) No. of persons arrested	- 1999
(iii) No. of persons prosecuted	- 2296
(iv) No. of persons convicted	- 119
(v) Value of goods confiscated Rs. in lakhs)	- 840.48

(b) As the provisions of EC Act do not primarily relate to disciplinary and other

cases against Government officers such statistics are not maintained by this Ministry.

(c) States/ UTs have been advised to ensure strict enforcement of the various Control Orders issued under the EC Act.

[English]

Elimination of Child Labour

3194. PROF. MEIJINLUNG KAMSON: Will the Minister LABOUR be pleased to state:

(a) whether a large number of Non-Governmental Organisations have been considered for financial assistance for elimination of child labour under the German assisted international programme;

(b) if so the details of the Non-Governmental Organisations State-wise; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). Yes Sir. The statewise details of NGOs being considered for financial assistance under "International Programme on Elimination of Child Labour" launched by I.L.O (with assistance from Germany and other donor countries are given in the Statement enclosed.

(c) Does not arise.

STATEMENT

S. No.	Name of Non-Governmental Organisations	Name of States where the action programmes are to be implemented
1	2	3
1.	Literacy House, Lucknow	Uttar Praesh
2.	Bandhuwa Mukti Samiti, Mirzapur.	-do-
3.	Sanghan Kshetra Vikas Samiti, Varansi.	-do-
4.	Centre for Rural Education and Development Action (CREDA), Mirzapur	-do-
5.	Centre of Concern for Child Labour, New Delhi	-do-
6.	Project Mala, New Delhi.	-do-
7.	Mukti Partishan, New Delhi.	-do-
8.	Alarippu, New Delhi.	-do-
9.	Ruchika School Social Services, Bhubaneswar	Orissa
10.	Society for Weaker Community, Bhadrak.	-do-

S. No.	Name of Non-Governmental Organisations	Name of States where the action programmes are to be implemented
1	2	3
11.	Forum of Communities United in Service, <i>Calcutta</i> .	West Bengal
12.	Calcutta Social Project, <i>Calcutta</i> .	-do-
13.	Institute of Psychological and Educational Research (IPER), <i>Calcutta</i> .	-do-
14.	Child in Need Institute (CINI), <i>Calcutta</i>	-do-
15.	Gharib Nawaj Mahila Avam Bal Kalyan Samiti, <i>Jaipur</i>	Rajasthan
16.	St. Francis Public School Society, <i>Jaipur</i>	-do-
17.	Bharat Children Shiksha Samiti, <i>Jaipur</i>	-do-
18.	Action Through Cooperation and Technology, <i>Jaipur</i>	Rajasthan
19.	Indore School of Social Work, <i>Indore</i> .	Madhya Pradesh
20.	Self Employed Women's Association, <i>Ahmedabad</i> .	Gujarat
21.	Amrit Child Labour Welfare Society, <i>Ahmedabad</i>	-do-
22.	Harjan Sewak Sangh, <i>New Delhi</i> .	Bihar

S. No.	Name of Non-Governmental Organisations	Name of States where the action programmes are to be implemented
1	2	3
23.	Bihar Khet Parishad, Patna	-do-
24.	M. Venkatrangaia Foundation, Secunderabad,	Andhra Pradeesh
25.	Bhagavatulla Charitable Trust, Yellamanchali.	-do-
26.	Cheyutha, Hyderabad.	-do-
27.	Indian Council for Child Welfare, Karnataka.	Karnataka
28.	National Centre for Rural Development, Nagpur.	Maharashtra
29.	Snehankeel, Pune.	-do-
30.	Don Bosco Anbu Illam Social Society, Madras.	Tamil Nadu
31.	Bosco Institute of Social Work, Tirupattur.	-do-
32.	Y.W.C.A., Madurai.	-do-
33.	Rural Welfare Centre, Tirunelveli.	-do-
34.	Arunodhya Centre for Street Children, Madras.	-do-

S. No.	Name of Non-Governmental Organisations	Name of States where the action programmes are to be implemented
1	2	3
35.	Indian Council for Child Welfare, Madras.	-do-
36.	Centre for Rural Education Research & Development Association, Dindigul.	-do-
37.	People Education for Action and Community Emancipation Trust (PEACE) Dindigul.	Tamil Nadu
38.	Child Relief ad You (CRY) Ankuran, New Delhi.	Delhi
39.	Butterflies, New Delhi.	-do-
40.	Katha (Khazana) New Delhi.	-do-
41.	Janjagriti Education Society, New Delhi	-do-
42.	Vivekananda Education Society, Calcutta.	West Bengal